

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1439
ANSWERED ON:06.03.2013
BASTI SUDHAR SCHEME NO
Bajwa Shri Partap Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether his Ministry is implementing Basti Sudhar Scheme under the Twenty Point Programme of the Government;
- (b) if so, the details thereof, State-wise;
- (c) whether the desired results have been achieved under the scheme and if so, the details thereof, State-wise;
- (d) whether there is any provision to educate slum dwellers under the scheme; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) to (c):The Ministry of Statistics and Programme Implementation has reported that 'Basti Sudhar' is one of the point under the Twenty Point Programme (TPP) which has one item/ parameter, viz. number of Poor families assisted under Seven point Charter for monitoring under TPP. A Statement reported by the Ministry indicating the details of State-wise performance during 2011-12 on this parameter is annexed.

(d) and (e):There is no provision to educate slum dwellers under the BSUP and IHSDP. However, the seven Point-Charter under JNNURM viz. land tenure, housing at affordable cost, water, sanitation, health, education and social security is one of the 3 pro-poor key reforms under BSUP and IHSDP. The Schemes of health, education and social security are funded through convergence of schemes and dovetailing of budgetary provisions available under the programmes of respective sectors (Health, Human Resource Development, Social Justice and Empowerment and Labour, etc.)